GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2287 TO BE ANSWERED ON 04.03.2020

USER DEVELOPMENT FEE

2287. DR. PRITAM GOPINATHRAO MUNDE: SHRI BENNY BEHANAN: SHRI CHANDRA SEKHAR SAHU:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Union Government proposes to levy user development fee for redeveloped railway stations;
- (b) if so, the facts in this regard along with the reasons therefor;
- (c) whether the Union Government has assessed its impact on the poor railway passenger; and
- (d) if so, the response of the Union Government thereon?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (d): A Group of Secretaries (GoS) was constituted by Ministry of Railways (Railway Board) for redevelopment of 50 railway stations. The GoS inter-alia suggested the levy of user fee for redevelopment of stations, which is presently under assessment at Ministry of Railways.
